

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO-2708
ANSWERED ON - 11/08/2021

FINANCIAL ASSISTANCE TO TRANSGENDER PERSONS

2708. SHRI MD. NADIMUL HAQUE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state: -

- (a) whether any Direct Benefit Transfer (DBT) scheme in the form of subsistence allowances has been introduced for the Transgender community to provide financial assistance during COVID-19;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the percentage of transgender persons receiving such benefits, the State-wise details thereof;
- (d) whether any measures have been adopted by Government to increase the coverage of these schemes; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (c) In order to assist the Transgender persons who lost livelihood during the lockdowns due to the pandemic, assistance of Rs.1,500 was provided through Direct Benefit Transfer (DBT) to 5,711 Persons during the first lockdown and to 5,938 persons in the second wave. State-wise details are at **Annexure-1 & 2**.

(d) & (e) This was one time measure in order to support those transgender persons, who lost their livelihoods during the pandemic.

Annexure-1

Annexures referred to in reply to part (a) to (c) of Rajya Sabha Unstarred Question No. 2708 for answer on 11.08.2021 regarding 'Financial assistance to Transgender persons'

S. No.	State/UT	No. of Beneficiaries
1.	Andhra Pradesh	118
2.	Arunachal Pradesh	31
3.	Assam	10
4.	Bihar	165
5.	Chhattisgarh	624
6.	Goa	31
7.	Gujarat	150
8.	Haryana	52
9.	Himachal Pradesh	2
10.	Jammu & Kashmir	8
11.	Jharkhand	86
12.	Karnataka	561
13.	Kerala	172
14.	Madhya Pradesh	47
15.	Maharashtra	510
16.	Manipur	189
17.	Meghalaya	2
18.	Mizoram	8
19.	Nagaland	5
20.	Odisha	218
21.	Punjab	216
22.	Rajasthan	215
23.	Sikkim	1
24.	Tamil Nadu	1,036
25.	Telangana	37
26.	Tripura	1
27.	Uttar Pradesh	119
28.	Uttarakhand	7
29.	West Bengal	814
30.	Chandigarh	17
31.	Delhi	158
32.	Lakshadweep	44
33.	Puducherry	57
	Total	5,711

Annexure-2

S.No	State/UT	No. of Beneficiaries
1.	Andhra Pradesh	7
2.	Assam	17
3.	Bihar	149
4.	Chhattisgarh	590
5.	Gujarat	310
6.	Haryana	74
7.	Himachal Pradesh	6
8.	Jharkhand	15
9.	Karnataka	476
10.	Kerala	197
11.	Madhya Pradesh	91
12.	Maharashtra	131
13.	Manipur	385
14.	Meghalaya	7
15.	Mizoram	3
16.	Nagaland	14
17.	Odisha	681
18.	Punjab	75
19.	Rajasthan	197
20.	Sikkim	4
21.	Tamil Nadu	710
22.	Telangana	718
23.	Uttarakhand	50
24.	Uttar Pradesh	76
25.	West Bengal	576
26.	Chandigarh	35
27.	Dadra and Nagar Haveli	1
28.	Delhi NCT	334
29.	Jammu & Kashmir	9
	Total	5,938
